

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Review Application No. 59 of 2002 and MA 472/2002 in
Original Application No. 134 of 2000

New Delhi, this the 1st day of April, 2002

HON'BLE MR. KULDIP SINGH, MEMBER(JUDL)
HON'BLE MR. M.P. SINGH, MEMBER (A)

1. Union of India (Through Secretary
Ministry of Communications)
Department of Posts, New Delhi.
2. The Postmaster General,
Agra Region Agra.
3. The Sr. Superintendent of Post Offices,
Mathura Division Mathura.
4. The Assistant Superintendent of
Post Offices,
West Sub Dn. Mathura.
5. The Sub Divisional Inspector
of Post Offices,
North Sub. Division,
Mathura. Review Petitioners/respondents
in the OA.

Versus

Shri Devesh Kumar Upadhyaya
S/o Shri Har Swaroop Upadhyaya
R/o Village & P.O. Siria Ki Nagaria
District Mathura (UP).

.. Respondents in
the RA/applicant in the OA.

ORDER BY CIRCULATION

Hon'ble Mr. Kuldip Singh, Member (J)

The present RA No. 59 of 2002 has been filed by the respondents for review of the order passed in OA 134 of 2000 on 21.5.2001.

2. By filing the present RA the respondents have tried to re-argue the whole case again. All the grounds taken in the RA were also agitated by the respondents at the time of arguing the OA and the same were dealt by this Tribunal in detail as the order was passed in the open court. No fresh error has been pointed out which may call for review of the order and more so the RA does not come within the ambit of Order 47



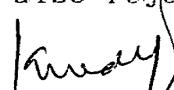
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.2.

Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed. Accordingly MA 472/2002 filed for condonation of delay is also rejected.


(M.P. Singh)
Member (A)


(Kuldip Singh)
Member (J)

Rakesh